

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:3016
ANSWERED ON:30.08.2012
ALLOTMENT OF DEALERSHIP
Sahu Shri Chandulal Chandu Bhaiya

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the number of people to whom retail outlets and LPG agencies have been allotted under various quota earmarked for war-widows, honoured soldiers and handicapped persons during the last three years in the country, particularly in Chhattisgarh; and

(b) the details of the policy for processing and constitution of dealers selection board for the purpose of selection and final approval of the candidates?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI R.P.N. SINGH)

(a) During the last three years, public sector oil marketing companies (OMCs.), viz., Indian Oil Corporation Limited (IOC), Hindustan Petroleum Corporation Limited (HPC) and Bharat Petroleum Corporation Limited (BPC) have commissioned the following Retail Outlets (RO) and Liquefied Petroleum Gas (LPG) distributorships in the country under defence and physical handicapped category:-

| Defence Category | RO | LPG |
|----------------------|-----|-----|
| Defence | 34 | 51 |
| Physical Handicapped | 269 | 48 |

7 ROs have been allotted by OMCs under Physical Handicapped category in Chhattisgarh. (b) The earlier Evaluation Committee, Scrutinising Committee and Interview Committee for selection of candidates for RO dealership has been replaced by the allotment of RO dealership by draw of lots with a view to improve transparency and remove discretion in the selection process w.e.f. 20.7.2012. The LPG distributorships are also selected by draw of lots.